



GOVERNMENT OF INDIA
OFFICE OF THE
INCOME TAX OFFICER, (TDS)
2ND FLOOR, "JEEVAN SUMAN", LIC BUILDING,
CANNOUGHT PLACE, TOWN CENTRE, N-5 CIDCO, AURANGABAD - 431 003
email id : aurangabad.ito.tds@incometax.gov.in

DIN- TRACES/L/MiscCommunications/2026-27/008584

No. ABD/ITO(TDS)/Claim/2026-27/ 88

Date: 28/07/2026 .

To,
IP/CA Shri. Rushikesh Kanhed,
Ziggurat Society, D-601, Near Naval Bridge,
Ambegaon Bk (Landmark Indian Oil Petrol Pump),
Pune-411046.

Sir,

Sub.: Forwarding Form B in case of M/s. Comde Derenda India Private Limited
(TAN: NSKC03008F), Plot No. C-4/2, MIDC Shendra, Five Star Industrial
Area, Aurangabad. - Regarding.

**** *****

Kindly refer to the above.

I am here by submitting the Form B for proof of claim in respect of the voluntary liquidation
process in the case of M/s. Comde Derenda India Private Limited (TAN: NSKC03008F), Plot No. C-
4/2, MIDC Shendra, Five Star Industrial Area, Aurangabad.

Encl. As above.

Copy submitted to:

1. The CIT, (TDS), Pune
2. The Joint CIT, TDS Range, Nashik



Yours faithfully,

(Rahul Y. More)
Income Tax Officer (TDS)
Aurangabad.

ITO (TDS), Aurangabad.

FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 16 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation
Process) Regulations, 2017)

Date: 28/07/2026.

To,

The Liquidator

Shri. Rushikesh Kanhed,
Ziggurat Society, D-601, Near Naval Bridge,
Ambegaon Bk (Landmark Indian Oil Petrol Pump),
Pune-411046

From,

Income Tax Officer (TDS)
2nd Floor, Jeevan Suman, LIC Building,
N-5 CIDCO, Cannought Place,
Aurangabad -431003.

Sub.: Submission of proof of claim in respect of the voluntary liquidation of
M/s. Comde Derenda India Private Limited, Plot No. C-4/2, MIDC
Shendra, Five Star Industrial Area, Aurangabad (TAN: NSKC03008F)
under the Insolvency and Bankruptcy Code, 2016.

**** *****

Madam/Sir,

I, Rahul Y. More, Income Tax Officer,(TDS) hereby submits this proof of claim in respect of the
voluntary liquidation of M/s. Comde Derenda India Private Limited (TAN: NSKC03008F), Plot No. C-
4/2, MIDC Shendra, Five Star Industrial Area, Aurangabad. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	INCOME TAX OFFICER(TDS), AURANGABAD.
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	Office of the Income Tax Officer(TDS) 2nd Floor Jeevan Suman LIC Building, N-5 CIDCO, Cannought Place,Aurangabad-431003. Email: aurangabad.ito.tds@incometax.gov.in.
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT VOLUNTARY LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	Rs. 15250/-

4.	DETAILS ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	-N.A-
5.	DETAILS OF HOW AND WHEN DEBT INCURRED	Various tds related defaults mainly related to Interest of Late Payment and Late Filing Levy.
6.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE PERSON AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	Not Applicable, as these are Government Dues.
7.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	-N.A-
8.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	-N.A-
9.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	Since these are Government dues, the same should be deposited into Income Tax (Government Account), if any Direct Taxes collecting Bank. You can also make payment online through NSDL.
10.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	As per annexure. The TDS demands are system generated and the same is annexed to this form. Further, a separate annexure detailing the nature of demand, year of occurrence and reasons for such occurrence have been mentioned.

Signature of operational creditor or person authorised to act on his behalf (Please enclose the authority if this is being submitted on behalf of the operational creditor)	
Name in BLOCK LETTERS	RAHUL Y. MORE
Position with or in relation to creditor Aurangabad.	Income Tax Officer (TDS),
Address of person signing	Office of the, Income Tax Officer(TDS), 2 nd Floor Jeevan Suman LIC Building N-5 CIDCO, Cannought Place, Aurangabad-431003.

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

VERIFICATION

I, Rahul Y. More, the Deponent hereinabove, do hereby verify and affirm that the contents of para 1 to 4 of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom.

Verified at **Aurangabad** on 28th of July 2026.



Rahul Y. More

Deponent's signature

(RAHUL Y. MORE)
Income Tax Officer (TDS),
Aurangabad.

AFFIDAVIT

I, Rahul Y. More, currently residing at Flat No.A-8, Grand Kalyan, Paithan Road, Aurangabad-431011, do solemnly affirm and state as follows:

1. The above named corporate debtor was, at liquidation commencement date, that is, the 3rd day of July 2026 and still is, justly and truly indebted to me or to me and my co-partners in trade, or, as the case may be in the sum of Rs. 15250/-.
2. In respect of my claim of the said sum or any part thereof, I have relied on and the documents specified below: (i) System generated demand notice (ii) System generated year-wise and quarter-wise chart.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever, save and except the following:

[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the operational creditor which may be set-off against the claim.]

Solemnly, affirmed at Aurangabad on 28th of July 2026.

Before me,

Notary / Oath Commissioner




Deponent's signature

(RAHUL Y. MORE)
Income Tax Officer (TDS),
Aurangabad.

Income Tax Department
TDS WARD, AURANGABAD
AURANGABAD, MAHARASHTRA

Name & Address : COMDE-DERENDA INDIA PRIVATE LIMITED
PLOT NO. C-4/2, MIDC SHENDRA, FIVE STAR INDUSTRIAL AREA, AURANGABAD,
Document Identification No : 28072026/00776/CD
SUB : Intimation of Outstanding Demand

On perusal of your records in the system, it is found that following demand is outstanding against your TAN NSKC03008F

For TAN: NSKC03008F, Name of TAN: COMDE-DERENDA INDIA PRIVATE LIMITED					
Financial Year	CPC Processed demand generated from 18 October 2012 (Rs.)	Demands Uploaded by Field AO (Rs.)	CPC Generated (Penalty, 201 etc) Demand (Rs.)	ITD System Demand generated up to 18 October 2012 (Rs.)	Gross Demand Amount (Rs.)
2017-18	630.00	-	-	-	630.00
2018-19	1430.00	-	-	-	1430.00
2019-20	11060.00	-	-	-	11060.00
2020-21	2130.00	-	-	-	2130.00
Total Amount (Rs.)	15250.00	0	0	0	15250.00

You are hereby, requested to please pay the demand or take the corrective action without any further delay. In case of any query, you may appear before the undersigned on _____ at _____ in person or through your authorized representative.



RAHUL YOGESH MORE
TDS WARD, AURANGABAD
AURANGABAD, MAHARASHTRA